

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 206/GT/2013

Date: 27.5.2014

To

Executive Director (Commercial)
NTPC Ltd., NTPC Bhawan
Core-7, Scope Complex-7
Institutional Area, Lodhi Road
New Delhi-110 003

Sir,

**Subject : Petition for revision of tariff of Kahalgaon STPS, Stage-II (1500 MW)
from 1.4.2009 to 31.3.2014.**

Ref. : Your affidavit dated 20.11.2013.

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by 10.6.2014:

- i. The break of assets as furnished at Form-11 vide the submission dated 20.11.2013 does not match with the break-up of assets at Form-11 as furnished earlier. The detailed reason for such regrouping shall be furnished. Also Form-11 shall be furnished with break-up of assets.
 - ii. The additional capital expenditure for the year 2010-11 has been calculated after adjusting ₹99.83 lakh from the gross block as at 31.3.2011. The detailed reason for the same shall be furnished (along with necessary evidence, if any).
2. Further action in this matter will be taken on receipt of the above information/clarification.

Yours faithfully,

sd/-
(B. Sreekumar)
Deputy Chief (Law)